

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

DFR No. 96 of 2013

Dated : 1st March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Tata Power Delhi Distribution Ltd.Appellant(s)

Versus

NHPC Ltd. & Ors. Respondent (s)

**Counsel for the Appellant (s): Mr. Gopal Jain &
Mr. Alok Shankar**

ORDER

The Applicants are directed to file an Application under Rule 55 (3) of the Act for waiver of court fee.

Post the matter on **12.03.2013.**

**(Rakesh Nath)
Technical Member**

ts/vs

**(Justice M. Karpaga Vinayagam)
Chairperson**